

TWELFTH REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Thursday, the 21st November, 1957.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The Naga Hills-Tuensang Area Bill, 1957—
(Consideration and Passing). | 3 hours. (With discretion to the Chair to increase the time by one hour if he considers necessary). |
| (2) The Opium Laws (Amendment) Bill, 1957
(Consideration and Passing). | 2 hours. |
| (3) The Indian Nursing Council (Amendment) Bill, 1957, as passed by Rajya Sabha (Consideration and Passing). | 3 hours. |
| (4) The Cantonments (Extension of Rent Control Laws) Bill, 1957, as passed by Rajya Sabha (Consideration and Passing). | 1 hour. |
| (5) No-Day-Yet-Named-Motion by Shri M. R. Masani and others regarding statement by the Finance Minister on his visit to the U.S.A., Canada, the U. K. and West Germany. | 2½ hours. |
| (6) No-Day-Yet-Named-Motion by Shri Harish Chandra Mathur regarding Report of the Industrial Finance Corporation, 1957. | 2 hours. |

3. The Committee recommend that the House may sit longer by one hour on the day on which the No-Day-Yet-Named-Motion by Shri M. R. Masani and others regarding statement by the Finance Minister on his visit to the U.S.A., Canada, the U.K. and West Germany is taken up for discussion.

4. The Committee further recommend that in order to enable the members to participate in the inauguration of the Conference of the Commonwealth Parliamentary Association on the 2nd December, 1957 the House may sit from 2-30 P.M. on that day.

NEW DELHI;

M. ANANTHASAYANAM AYYANGAR,

Dated the 21st November, 1957.

Speaker.